

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2423
ANSWERED ON:11.03.2015
UNFAIR PRACTICES IN SCHOOLS
Giluwa Shri Laxman;Laguri Smt. Sakuntala

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has received reports of unfair practices adopted by private schools like charging capitation fees, refusing to admit children or making false claims through misleading advertisements etc.;
- (b) if so, the details of cases so noticed, State-wise;
- (c) the punitive action taken against such schools during the last three years;
- (d) whether the Government proposes to introduce the legislation or frame rules/ guidelines in this regard and if so, the details thereof; and
- (e) the time by which it is likely to be introduced?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a) to (c) Education is a concurrent subject and majority of schools are within the purview of the State Governments. It is for the concerned State Governments to regulate unfair practices, including taking punitive action against such schools.
- (d) & (e) The Central Advisory Board of Education (CABE), the highest advisory body to advise the Central and State Governments in the field of education has set up a Committee to draft legislation to prevent and prohibit adoption of unfair practices in school education sector.